

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-79/2004/6996/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R.L. Das, Presiding officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati, the 22nd November, 2019.

Sub:- **Station leave permission.**

Ref:- Your letter No. FC/Sil/2019/782 dtd. 21.11.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 22.11.2019 (after Court work) till the morning of 25.11.2019 (before Court work), has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial officer at the station will be in charge of your Court and office in your absence.

Yours faithfully,

sd/-

6998 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-79/2004/6997- /A, dated 22.11.19

Copy to:

1. The Addl. District & Sessions Judge, FTC, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdas